

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:601

ANSWERED ON:26.02.2015

COAL SUPPLY UNDER COAL LINKAGE SCHEME

Ranjan (Pappu Yadav) Shri Rajesh;Ranjan Smt. Ranjeet

Will the Minister of POWER be pleased to state:

(a) whether it has been brought to the notice of the Government that the thermal power projects approved for commissioning by Bihar State Investment Promotion Board would make Bihar a power surplus State with an additional 12580 MW and create substantial jobs opportunities; and

(b) if so, the action taken by the Government to provide coal for these projects?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) : No specific information is available in Ministry of Power.

(b) : Coal linkage has been granted to the following under construction projects in Bihar:

(i) 390 MW Muzaffarpur TPP, St-II, Kanti Bijlee Utpadan Nigam Ltd., (Ajoint venture of NTPC and BSEB);

(ii) 1,980 MW Nabinagar STPP (Joint Venture of NTPC and BSEB);

(iii) 1,000 MW (4 x 250) Nabinagar Thermal Power Project, Bharatiya Rail Bijlee Company Ltd (A joint venture of NTPC and Ministry of Railways);

(iv) 1,980 (3x660) MW Barh TPP Phase I, NTPC; and

(v) 1,980 (3x660) MW North Karanpura Project, NTPC

In addition, Government of India has allocated Deocha-Pachami block in West Bengal jointly, inter alia, to three projects in Bihar which include two projects of Bihar State Power Generation Company Limited, namely Pirpainti TPP (1,320 MW), Lakhisarai TPP(1,320 MW) and one of SJVNL(Buxar TPP, 1320 MW).